

**IN THE NATIONAL COMPANY LAW TRIBUNAL
"CHANDIGARH BENCH, CHANDIGARH"**

CP (IB) No.115/Chd/Pb/2017

**Under Section 9 of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

Gautam Packaging,
Vill. KhudaKhurd,
Opp. H.S.E.B. Sub-Station,
Ambala Cantt-133006 (Haryana)

....Petitioner-Operational Creditor

Vs.

SohrabImpex Limited,
Nabha Road, Malerkotla,
Distt. Sangrur (Punjab)-148023

...Respondent-Corporate Debtor

Order delivered on: 08.01.2018

Coram: Hon'ble Mr. Justice R.P. Nagrath, Member (Judicial)

For the petitioner : Mr. Pradeep Nauharia, Advocate.

For the respondent : None.

ORDER (ORAL)

Learned counsel for the petitioner-operational creditor seeks and is permitted to withdraw the instant petition the matter having been settled.

Ordered accordingly.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 08, 2018
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